Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

<u>I. A. No.96 of 2007 in</u> Appeal No. 203 of 2005

Dated: November 1, 2007

Present: Hon'ble Mr. Justice Anil Dev Singh, Chairperson Hon'ble Mr. A.A. Khan, Technical Member

Andhra Pradesh Electricity Regulatory Commission	-Appellant(s)
V/s.	
M/s GMR Industries Ltd., & Ors.,	-Respondent(s)

Counsel for the Appellant(s) : Mr. K.V. Mohan

<u>ORDER</u>

I.A.No. 96 of 2007

The learned counsel for the Commission points out that the order passed by us on March 3, 2007, has been complied with by the Commission, and in this regard, an order has been passed by the Commission on May 25, 2007.

In view of the submission of the learned counsel for the Commission, I.A.No. 96 of 2007 has rendered infructuous.

Accordingly, the same is disposed of.

(A.A. Khan) Technical Member (Anil Dev Singh) Chairperson